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**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**  
**NO. HC.VII-06/2556 /2024/A**

From :- Shri Utpal Rajkhowa  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge,  
Tinsukia

Dated Guwahati, the 19<sup>th</sup> March, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**  
Ref:- Letter No. DJT/CAO/III/19/1473/2024, dated 06.03.2024

Sir,

With reference to the subject cited above, I am directed to inform you that **Smti. Chitra Rani Saikia**, Addl. Sessions Judge cum Special Judge (POCSO), Tinsukia has been granted permission to avail HTC for the block period of 2022-2023 (by way of carry forward the previous block period), to visit her home town Mangaldai, along with her daughter, w.e.f. the morning of 08.03.2024 till the evening of 12.03.2024, by the shortest possible route, as per existing Rules.

Smti. Saikia, may be informed accordingly.

Thanking you,

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-06/2557-2560 /2024/A.** Dated 19<sup>th</sup> March, 2024

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. **Smti. Chitra Rani Saikia**, Addl. Sessions Judge cum Special Judge (POCSO), Tinsukia, for information.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

**REGISTRAR(VIGILANCE)**

18/03/24  
Saikia